

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01777/2018

DATED THIS THE 15th DAY OF MARCH, 2019

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Smt.Roopa.D,
D/o Doddaheggade,
Aged about 39 years,
Working as Junior Laboratory Technician,
ESIC Model Hospital,
Rajajinagar,
Bengaluru- 560 010.
R/ at No.341/1,5th Main,
6th Cross, Bhahubalinagar,
Jalahalli Village,
Bengaluru- 560 013.

....Applicant

(By Smt MV.Thanuja..... Advocate)

Vs.

1.Union of India,
Represented by Secretary,
Department of Labour,
Shrama shakthi Bhavan,
Rafi Marg, New Delhi - 110 001

2.Employees State Insurance Corporation,
Head Quarters Office,
Panchadeep Bhavan, CIG Marg,
New Delhi – 110 002
Represented by its Director General,

3.The Regional Director,
ESIC Regional Office,
No.10, Binny fields, Binnypet,
Ranganatha Colony,
Bengaluru- 560 023.

4.The Dean,
ESIC MC PGIMSR MH,
Rajajinagar
Bengaluru- 560 010.

...Respondents.

(By Shri.Vishnu Bhat, Sr.Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. Shri.Vishnu Bhat, learned counsel submits that vide No.53/A-33/18/1/2018/R.O/Med(adm.) dated 15.3.2019 the benefits sought for by the applicant had been granted to her. The order is herewith quoted:-

"OFFICE ORDER NO.14/2019

On the basis of the recommendations of the Screening Committee for review of MACP held on 14.3.2019 in respect of Smt.Roopa.D, Lab Technician in accordance with Headquarters Office letter No.U-11/11/Rajajinagar/2005-Med.VI/Int. Cell dated 27.2.2012, the competent Authority has accorded approval for grant of 1st financial up-gradation under MACP as under:-

Sl.No.	Name of the official	Designation	Date of Appointment	Date of reckoning of financial up gradation	Proposed Grade Pay & Pay Band under MACPs
01.	<i>Smt.</i>	<i>Roopa.D,Lab Technician</i>	<i>01.8.2001</i>	<i>01.8.2011</i>	<i>GP.4200/- (Rs.9300-34800)</i>

1. *This order supersedes the earlier order No.250/2017, dt. 1.4.2017*
2. *The terms and conditions mentioned in the earlier said order remains same.*

Sd/-
(MANGMINLAL SITLHOU)
Deputy Director(Med.Adm) "

2. OA is, therefore, disposed off as infructuous. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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